GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION No.4634 TO BE ANSWERED ON 24.03.2021

NOTIFIED SKILLED WORKERS

4634. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:-

- (a) whether any agreement has been signed with other countries regarding the 'notified skilled workers';
- (b) if so, the details thereof;
- (c) the names of the notified sectors where skilled labourers are likely to be sent; and
- (d) the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

- (a) & (b) The Government signed a Memorandum of Cooperation (MoC) in January 2021, with Japan for Cooperation on "Specialised Skilled Workers". The MoC will help to promote the movement of skilled workers from India to Japan.
- (c) & (d) The MoC covers 14 sectors under which skilled workers from India who meet the work skills standards and Japanese language requirements would be eligible for employment in Japan. These include nursing care, material processing, industrial machinery manufacturing, electric and electronic information, construction, shipbuilding and ship-related industry, automobile maintenance, aviation, lodging, agriculture, fisheries, food & beverages manufacturing, food services industry and janitorial services.
